Advice A' Section has received 2973 references from various Ministries/ Departments of the Government of India for vetting of Do uments and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 80 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 90 references relating to conveyancing including a number of international agreements were also dealt with.
- 5. During the aforesaid period, 96 Cabinet Notes/Legislative Proposals, around 1193 SLPs/Litigation matters and 77 references relating to State Bills and Ordinances were received for Examination/Advice.
- 6. During the aforesaid period a total of 20 Public Grievances were dealt with by the Section.
- 7. In addition to this, the officers of this Department have participated in 291 National/International Meetings and Conferences.

Advice 'B' Section has received a total of 2438 references during the period from 01.01.2020 to 31.12.2020 from various Ministries/ Departments of the Government of India for vetting of Documents and Legal opinions/advice on various Legal issues which were duly attended to by Advice B Section

- 2. During the aforesaid period total 82 Cabinet Notes/Legislative Proposals, around 523 SLPs/Litigation matters were received for examination/advice.
- 3. In addition to this, the officers of this Department have participated in 251 National/International Meetings and Conferences.
- 4. This section has also dealt with references and official communications received by the Hon ble Minister(s) office and officers of this department.
- 5. Further, 16 Parliament Question/Assurances were also dealt with.

Advice 'A' Section has received 3369 references from various Ministries/ Departments of the Government of India for vetting of Documents and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 49 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 182 references relating to conveyancing including a number of international agreements were also dealt with.
- 5. During the aforesaid period, 162 Cabinet Notes and 77 references relating to State Bills and Ordinances were received for examination.
- 6. During the aforesaid period a total of 27 Public Grievances were dealt with by the Section.

ADVICE 'B' SECTION

Advice 'B' Section has received a total of 3480 references during the period from 01.01.2019 to 31.12.2020 from various Minist ies/ Departments of the Government of India for

vetting of Documents and Legal opinions/advice on various Legal issues which were duly attended to by Advice B Section

- During the aforesaid period total 185 Cabinet Notes/Legislative Proposals, around 1255
 SLPs/Litigation matters were received for examination/advice.
- 3. In addition to this, the officers of this Department have participated in 253 National/International Meetings and Conferences.
- 4. This section has also dealt with references and official communications received by the Hon'ble Minister(s) office and officers of this department.
- 5. Further, 38 Parliament Question/Assurances were also dealt with.

Advice 'A' Section has received 4234 references from various Ministries/ Departments of the Government of India for vetting of Documents and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 75 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 208 references relating to conveyancing including a number of international agreements were also dealt with.
- 5. During the aforesaid period, 121 Cabinet Notes and 82 references relating to State Bills and Ordinances were received for examination.
- 6. During the aforesaid period a total of 20 Public Grievances were dealt with by the Section.

ADVICE 'B' SECTION

Advice 'B' Section has received total of 5038 references during the period from 01.01.2018 to 31.03.2019 from various Ministries/ Departments of the Government of India for vetting of Documents and Legal opinions/advice on various Legal issues which were duly attended to by Advice B Section

- 2. During the aforesaid period total 214 Cabinet Notes/Legislative Proposals, around 2272 SLPs along with opinions tendered by Law Officers and around 5 opinions tendered by Ld. AG, 41 opinions tendered by Ld. SG and 208 opinions tendered by Ld. ASGs were received for examination from Legal and Constitutional angle
- 3. In addition to this, the officers of this Department have participated in 249 National/International Meetings and Conferences.
- 4. This section has also dealt with references and official communications received by the Hon'ble Minister(s) office and officers of this department.
- 5. Further, 8 matters relating to Parliament Question and assurances pertaining to the Advice A & B Section were also dealt by Advice B Section. As of date, no Parliament Assurance is pending this section.

Advice 'A' Section has received 3760 eferences from various Ministries/ Departments of the Government of India for vetting of Do uments and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 53 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 166 references relating to conveyancing including a number of international agreements were also dealt with.
- 5. During the aforesaid period, 88 Cabinet Notes and 95 references relating to State Bills and Ordinances were received for examination.

ADVICE 'B' SECTION

Advice 'B' Section has received 3896 references during year 2017 from various Ministries/ Departments of the Government of India pertaining to vetting of Documents and Legal opinions/advice on various Legal issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended to,

and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action.

- 2. In addition to this,, the officers of this Department also participated in 195 National/ International Meetings and Conferences.
- 3. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister(s) and Officers of this Department.
- 4. During the aforesaid period total 161 Cabinet Notes/Legislative Proposals, 1173 SLP/AG/SG/ASG opinions were received for examination from Legal and Constitutional aspect. Further, matters relating to Parliament Questions and Assurances pertaining to Advice A & B Sections were also dealt with.

Advice 'A' Section has received 4092 references from various Ministries/
Departments of the Government of In italian for vetting of Documents and Legal opinions/Advices on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly attended and the opinion tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 65 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 158 references relating to conveyancing including a number of international agreements were also dealt with by the section.
- 5. During the aforesaid period, 58 Cabinet Notes and 79 references relating to State Bills and Ordinances were received for examination.

ADVICE 'B' SECTION

Advice 'B' Section has received 3572 references from various Ministries/
Departments of the Government of India for vetting of Documents and Legal
opinions/advice on various issues (including references for advice received from the
office of Law Secretary, Addl. Secretaries and Joint Secretaries) which were duly
attended to, and the opinion tendered by the officers of this Department were forwarded
to the respective Ministries/ Departments, for needful action. In addition, the officers of

this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice, this section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. During the aforesaid period, 142 Cabinet Notes, 774 SLP/AG/SG/ASG opinions and 85 notices of Meetings were received for examination from Legal and constitutional aspect. Further, matters relating to Parliament Questions and Assurances pertaining to Advice A & B Sections were also dealt with.

During the period from 1.1.2015 to 31.12.2015, a total number of 4518 references from various Ministries/ Department of the Government of India were received for vetting/Legal opinions/ advice on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries). The opinions tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action. In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.

- 2. Apart from tendering legal advice. This section has dealt with references and other communications received by the Hon'ble Minister and Officers of this Department.
- 3. 80 matters relating to RTI Application pertaining to the Advice A & B Sections were also dealt with.
- 4. 212 references relating to conveyancing including a number of international agreements were also dealt with by the section.

During the aforesaid period, 95 Cabinet Notes and 66 references relating to State Bills and Ordinances were received for examination from Legal and Constitutional angles.

ADVICE 'B' SECTION

- (a) During the period from 1.1.2015 to 31.12.2015, a total number of 4232 references from various Ministries/ Department of the Government of India were received for vetting / Legal opinions / advice on various issues (including references for advice received from the office of Law Secretary, Addl. Secretaries and Joint Secretaries). The opinions tendered by the officers of this Department were forwarded to the respective Ministries/ Departments, for needful action.
- (b) In addition, the officers of this Department also participated in various National/ International Meetings and Conferences.
- (c) Apart from tendering legal advice, this section has dealt with references and other communication received by the Hon'ble Minister and Officers of this Department.
- (d) 153 Matters relating to Parliament Questions and Assurances pertaining to the Advice A & B Sections were also dealt with.
- (e) During the aforesaid period, 122 Cabinet Notes, 886 SLP/AG/SG/ASG opinion were received for examination from legal and constitutional aspect.